

Notification S. O. No. 935, dated the 16th February, 1971, (in English and Hindi), publishing the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 1971. [Placed in Library. See No. LT—528/71].

**I. ANNUAL REPORT AND ACCOUNTS (1969-70)
OF THE NATIONAL SEEDS CORPORATION
LIMITED, NEW DELHI AND RELATED PAPERS**

**II. THE MYSORE AGRICULTURAL PRODUCE
MARKETING (REGULATION) (AMENDMENT)
RULES, 1971 AND RELATED PAPERS**

SHRI ANNASAHEB P. SHINDE : Sir, I beg to lay on the Table :

(a) A copy each of the following papers (in English and Hindi) under sub-section (1) of section 619A of the Companies Act, 1956 :

(i) Seventh Annual Report and Accounts of the National Seeds Corporation Limited, New Delhi for the year 1969-70 together with Auditor's Report on Accounts and the Comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Corporation.

[Placed in Library. See No. LT—546/71 for (i) and (ii)].

(b) A copy of the Mysore Government Notification G. S. R. No. 74, dated the 12th March, 1971, publishing the Mysore Agricultural Produce Marketing (Regulation) (Amendment) Rules, 1971, under section 153 of the Mysore Agricultural Produce Marketing (Regulation) Act, 1966, read with clause (c) (iv) of the Proclamation dated the 27th March, 1971 issued by the President in relation to the State of Mysore together with a statement giving reasons for not laying simultaneously the Hindi version of the Notification. [Placed in Library. See No. LT—508/71].

THE MYSORE FIRE FORCE (CADRE AND RECRUITMENT) RULES, 1971 AND RELATED PAPERS

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/गृह कार्य मंत्रालय में उपमंत्री (SHRI F. H. MOHSIN): Sir, I beg to lay on the Table a copy of the Mysore Government Notification G. S. R. No. 163, dated the 19th May 71, publishing the Mysore Fire Force (Cadre and Recruitment)

Rules, 1971, under-sub-section (3) of section 39 of the Mysore Fire Force Act, 1964, read with Clause (c) (iv) of the Proclamation, dated the 27th March, 1971, issued by the President in relation to the State of Mysore, together with an Explanatory Note giving reasons for not laying simultaneously the Hindi Version of the Notification. [Placed in Library. See No. LT—547/71].

**STATEMENT BY MINISTER OF EXTERNAL
AFFAIRS RE. HIS VISIT TO VARIOUS
WORLD CAPITALS**

THE MINISTER OF EXTERNAL AFFAIRS/बाहरी (SARDAR SWARAN SINGH) : Sir, I beg to lay on the Table a statement (in English and Hindi) on my recent visits to Moscow, Bonn, Paris, Ottawa, New York, Washington D. C. and London. [Placed in Library. See No. LT—538/71]

SHRI BHUPESH GUPTA (West Bengal) : With regard to this Statement by Sardar Swaran Singh, normally such Statements are read out, and, then we seek clarifications. Now today is the last day. Since the Statement is laid on the Table of the House, we would not be, I am afraid, in a position to seek any clarification on that Statement. Therefore, Sir, I submit that after this thing we can ask for clarifications, or he can read out that Statement now or later on or any time during the day; I have no objection. But the old practice should be followed. It is not just a question of laying it on the Table of the House.

MR. CHAIRMAN: I do not wish that the business on the agenda should be disturbed. That has been the agreement between all the parties yesterday.

SHRI BHUPESH GUPTA : That is right.

MR. CHAIRMAN : The Statement is a long Statement. We shall circulate that Statement to the Members, and later I shall allow questions for clarification to be put to the Minister.

SHRI SUNDAR SINGH BHANDARI (Rajasthan) : After the whole business on the agenda is over or just after the Maintenance of Internal Security Bill is over ?